

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 2(ND)/16

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. &Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner(s):** Mr. N. Raja Singh, Advocate  
Mr. Mansumyer Singh, , Advocate

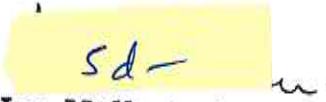
**For the Respondent(s):** Mr. Saurabh Kalia, Advocate  
Mr. Palash Agrawal, Advocate

**ORDER**

Ld. Counsel for the Petitioner submits that he is indisposed and therefore prays for some accommodation.

At his request adjourned to 17<sup>th</sup> January, 2018 for final arguments.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**